

[Shri Raj Bahadur]

- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay for the year 1970-71 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3011/72*]
- (3) (i) Review by the Government on the working of the Hindustan Shipyard Limited, New Delhi, for the year 1969-70.
- (ii) Annual Report of the Hindustan Shipyard Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [*Placed in Library. See No. LT—3012/72*]
- (4) (i) Review by the Government on the working of the Hindustan Shipyard Limited, New Delhi, for the year 1970-71.
- (ii) Annual Report of the Hindustan Shipyard Limited, New Delhi, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3013/72.*]

REVIEW AND ANNUAL REPORT OF HINDUSTAN LATEX. LTD.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : On behalf of Prof. D. P. Chattopadhyaya, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Hindustan Latex Limited, New Delhi, for the year 1970-71.
- (2) Annual Report of the Hindustan Latex Limited, New Delhi, for the

year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3014/72.*]

ANNUAL REPORT OF RAJASTHAN STATE AGRO-INDUSTRIES CORPORATION, LTD., JAIPUR, ANDHRA PRADESH STATE AGRO-INDUSTRIES CORPORATION, LTD., ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : On behalf of Shri Annasahib P. Shinde, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year ended the 31st March, 1970 along with the Audited Accounts.
- (ii) Annual Report of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the period from 5th March, 1968 to 30th June, 1969 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (iii) Annual Report of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year ending 30th June, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon
- (iv) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year ended the 31st March, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Reports mentioned at (i) and (ii) above [*Placed in Library. See No. LT-3016/72.*]

MR. SPEAKER : I gave my ruling last week. It was covered by my ruling last week.

SHRI SHYAMNANDAN MISHRA : I rise on a point of order, Sir.

ANNUAL REPORTS OF TECHNICAL TEACHERS' TRAINING INSTITUTES, CALCUTTA, MADRAS AND CHANDIGARH AND INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH, NEW DELHI

MR. SPEAKER : This was decided last week

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) :—

SHRI SHYAMNANDAN MISHRA : In the beginning, I had not formulated a point of order. Now, I am formulating a point of order. In the beginning, I had made only certain remarks on the statement made by hon'ble Member, Shri Jyotirmoy Bosu. But now I am raising a point of order.

- (1) Annual Report of the Technical Teachers' Training Institute, Calcutta, for the year 1970-71.
- (2) Annual Report of the Technical Teachers' Training Institute (Southern Region), Madras, for the year 1970-71.
- (3) Annual Report of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1970-71.
- (4) Annual Report of the Indian Council of Social Science Research, New Delhi, for the year 1970-71. [*Placed in Library. See No. LT-3015/72.*]

MR. SPEAKER : You want to interrupt the proceedings ; it does not help. There is nothing in it.

SHRI SHYAMNANDAN MISHRA : You will find there is something in it. My point of order is...

SHRI A. P. SHARMA (Baxar) : On what subject ? (*Interruptions*)

SHRI SHYAMNANDAN MISHRA : Why don't you allow me to make a point of order ? (*Interruptions*)

MR. SPEAKER : Order, order All of you are talking. I do not understand anything.

SHRI SHYAMNANDAN MISHRA : Please allow me to make a point of order. Four or five days back, an hon. Member had made an allegation with documentation, The documentation is here ; he authenticated it... (*Interruptions*)

12.47 hrs.

COMMITTEE ON PETITIONS
THIRD REPORT

SHRI A. P. SHARMA (Buxar) : I beg to present the third Report of the Committee on Petitions.

MR. SPEAKER : The document was not accepted.

12.47½ hrs.

RE ALLEGED DONATIONS MADE BY A COMPANY TO THE RULING CONGRESS FOR ELECTION CAMPAIGN—*Contd.*

SHRI SHYAMNANDAN MISHRA : I have not completed my point of order. Nothing will be lost if you have patience with me for a minute.

MR. SPEAKER : I have it ; you do not have it. It is missing in you.

SHRI SHYAMNANDAN MISHRA (Begusarai) : What is your ruling Sir,...

SHRI SHYAMNANDAN MISHRA : Because a Member is prevented from making